

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 27<sup>th</sup> December, 2024

**No.HC.VII-08/2024/12196 /A.** In exercise of the powers conferred under Rule 18 read with Schedule A and E of the Assam Judicial Service Rules, 2003 and in accordance with the Government of Assam Notification No.FPC.10/97/Pt. I/231 dated 11.06.2003 and Notification No.E-386505/54 dated 26.07.2024, and in partial modification of Registry's earlier Notifications (as mentioned below in the column), Hon'ble Gauhati High Court is pleased to re-fix the date of entitlement of the **Super Time Scale District and Sessions Judges** of the following Judicial Officers of Assam, who were granted Super Time Scale District and Sessions Judges at different times in the Scale of Pay of Rs. 1,99,100-2,24,100/-plus other allowances as admissible under the Rules with effect from the dates shown against their respective names:-

Sl. No	Name of Officer (with past/present designation)	Date from which Super Time Scale was granted	Gauhati High Court previous Notification by which Super Time Scale was granted	Revised effective date of Super Time Scale
1.	Shri Prasanta Saikia (retired on 29.02.2020 as District & Sessions Judge, Udalguri)	20.02.2020	HC.VII-06/2016/939/A dated 20.02.2020	01.01.2020
2.	Smti Malasri Nandi (as her lordship was then) Elevated as Judge, Gauhati High Court on 13.10.2021	20.02.2020	-do-	01.01.2020
3.	Shri Pranjal Das District & Sessions Judge, Jorhat, Assam	14.10.2020	HC.VII-06/2016/3753/A dated 14.10.2020	11.02.2020
4.	Shri Sanjeev Kumar Sharma Special Judge, CBI & NIA, Guwahati, Assam	14.10.2020	-do-	11.02.2020
5.	Shri Abhijit Bhattacharyya District & Sessions Judge, Darrang	14.10.2020	-do-	11.02.2020
6.	Shri Raktim Duarah District & Sessions Judge, Kamrup (M), Guwahati	14.10.2020	-do-	11.02.2020
7.	Shri Gautam Baruah District & Sessions Judge, Kamrup, Amingaon	14.10.2020	-do-	11.02.2020
8.	Smti Susmita Phukan Khaund (as her lordship was then) Elevated as Judge, Gauhati High Court on 16.08.2022	03.08.2022	HC.VII-60/2022/5551/A dated 3.08.2022	17.12.2021
9.	Shri Aparesh Chakravarty (retired on 30.06.2022 as District and Sessions Judge, Barpeta)	30.06.2022	HC.VII-60/2022/11293/A Dated 24.11.2022	17.12.2021

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10.	Smti Mitali Thakuria (as her lordship was then) Elevated as Judge, Gauhati High Court on 16.08.2022	03.08.2022	HC.VII-60/2022/5551/A dated 3.08.2022	17.12.2021
11.	Shri Mridul Kumar Kalita (as his lordship was then) Elevated as Judge, Gauhati High Court on 20.04.2023	03.08.2022	-do-	17.12.2021
12.	Shri Satyajit Khound (retired on 31.01.2024 as Principal Judge, Family Court No. 1, Kamrup (M) Guwahati	03.08.2022	-do-	01.01.2022
13.	Shri Pratim Kumar Bora Principal Judge, Family Court No. 1, Kamrup Metro, Guwahati	03.03.2023	HC.VII-60/2022/10418/A Dated 13.10.2023	17.12.2022
14.	Smti Indira Barman (retired on 31.01.2024 as District & Sessions Judge, Kamrup (Metro), Guwahati	03.03.2023	-do-	17.12.2022
15.	Smti Bijay Lashmi Boruah (retired on 29.02.2024 as Presiding Officer, Labour Court, Guwahati)	19.03.2023	-do-	01.01.2023
16.	Shri Binod Kumar Chetri (retired on 31.03.2024 as Special Judge, CBI Addl. Court No. 1, Guwahati)	19.03.2023	-do-	01.01.2023
17.	Shri Sunil Kumar Poddar, Registrar General, Gauhati High Court, Guwahati	19.03.2023	-do-	01.01.2023
18.	Smti Rita Kar (retired on 31.08.2023 as Special Judge, CBI Addl. Court No. 3, Guwahati)	19.03.2023	-do-	01.01.2023
19.	Shri Satya Nath Sarma District & Sessions Judge, Hojai,	19.03.2023	-do-	01.01.2023
20.	Smti Aparna Ajitsaria On deputation as Registrar, Supreme Court of India)	01.09.2023	-do-	01.01.2023
21.	Shri Abubakkar Siddique District & Sessions Judge, Charaideo	01.02.2024	HC.VII-08/2024/4440/A Dated 21.05.2024	01.01.2023
22.	Shri Aditya Hazarika LR cum Secretary, Judicial Department, Govt. of Assam, Dispur	01.02.2024	-do-	01.01.2023
23.	Shri Dhrupad Kashyap Das, Presiding Officer, Industrial Tribunal, Dibrugarh	01.03.2024	-do-	01.01.2023
24.	Shri Utpal Prasad District & Sessions Judge, Majuli	01.04.2024	-do-	01.02.2023

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**No.HC.VII-112/2023/12197 /A.** In exercise of the powers conferred under Rule 18 read with Schedule A and E of the Assam Judicial Service Rules, 2003 and in accordance with the Government of Assam Notification No.FPC.10/97/Pt. I/231 dated 11.06.2003 and Notification No.E-386505/54 dated 26.07.2024, and in partial modification of Registry's earlier Notifications (as mentioned below in the column), Hon'ble Gauhati High Court is pleased to re-fix the date of entitlement of the **Selection Grade District and Sessions Judges** of the following Judicial Officers of Assam, who were granted Selection Grade at different times in the Scale of Pay of Rs. 1,63,030-2,19,090/-plus other allowances as admissible under the Rules with effect from the dates shown against their names:-

Sl No.	Name of Officer (with past/present designation)	Date from which Selection Grade was granted	Gauhati High Court previous Notification by which Selection Grade was granted	Revised effective date of Selection Grade
1.	Smti Anubha Das (retired on 30.04.2022 as Principal Judge, Family Court No.1, Kamrup (M), Guwahati)	19.03.2020	HC-VII-31/2017/2143/A dated 22.04.2021	01.01.2020
2.	Smti Bijay Lashmi Boruah (retired on 29.02.2024 as Presiding Officer, Labour Court, Guwahati)	19.03.2020	-do-	01.01.2020
3.	Shri Binod Kumar Chetri (retired on 31.03.2024 as Special Judge, CBI Addl. Court No. 1, Guwahati)	19.03.2020	-do-	01.01.2020
4.	Shri Sunil Kumar Poddar, Registrar General, Gauhati High Court, Guwahati	19.03.2020	-do-	01.01.2020
5.	Smti Rita Kar (retired on 31.08.2023 as Special Judge, CBI Addl. Court No. 3, Guwahati)	19.03.2020	-do-	01.01.2020
6.	Shri Satya Nath Sarma District & Sessions Judge, Hojai,	19.03.2020	-do-	01.01.2020
7.	Smti Aparna Ajitsaria On deputation as Registrar, Supreme Court of India)	19.03.2020	-do-	01.01.2020
8.	Shri Abubakkar Siddique District & Sessions Judge, Charaideo	19.03.2023	-do-	01.01.2020
9.	Shri Aditya Hazarika LR cum Secretary, Judicial Department, Govt. of Assam, Dispur	19.03.2020	-do-	01.01.2020
10.	Shri DhruPAD Kashyap Das, Presiding Officer, Industrial Tribunal, Dibrugarh	19.03.2020	-do-	01.01.2020

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11.	Shri Utpal Prasad District & Sessions Judge, Majuli	19.03.2020	-do-	01.01.2020
12.	Shri Debasish Bhattacharjee District & Sessions Judge, Sonitpur	19.03.2020	-do-	01.01.2020
13.	Smti Suchandra Bhattacharjee, Principal Judge, Family Court, Dhubri	19.03.2020	-do-	01.01.2020
14.	Shri Biswajit Chakraborty District & Sessions Judge, Nagaon	19.03.2020	-do-	01.01.2020
15.	Shri Anup Narayan Ghosh (retired on 30.09.2020 as Member, MACT, Dhubri)	19.03.2020	-do-	01.01.2020
16.	Shri Dulal Mech (retired on 30.11.2020 as Presiding Officer, Labour Court, Dibrugarh)	19.03.2020	-do-	01.01.2020
17.	Smti Geeta Baishya Changkakati (retired on 30.11.2021 as Presiding Officer, Labour Court, Kamrup (M) Guwahati)	19.03.2020	-do-	01.01.2020
18.	Smti Arunima Deka (retired on 30.11.2021 as District & Sessions Judge, Kokrajhar)	19.03.2020	-do-	01.01.2020
19.	Shri Rockta Lal Das (retired on 31.12.2021 as District & Sessions Judge, Charaideo)	19.03.2020	-do-	01.01.2020
20.	Shri Chandan Das (retired on 30.04.2023 as Member, MACT No. 2 Kamrup(M) Guwahati)	19.03.2020	-do-	01.01.2020
21.	Smti Pranita Rani Rajmedhi (retired on 28.02.2022 Member, MACT, No. 3, Kamrup (M) Guwahati)	19.03.2020	-do-	01.01.2020
22.	Shri Surajit Kumar Dhar Principal Judge, Family Court, Cachar, Silchar	10.08.2022	HC.VII-17 /2023/4311/A dated 16.5.2023	01.01.2020
23.	Shri Mahendra Kalita (retired on 29.02.2024 as District & Sessions Judge, Udalguri)	10.08.2022	-do-	18.03.2020
24.	Shri Thaneswar Kalita (retired on 31.07.2023 as Principal Judge, Family Court No. 1, Kamrup(M) Guwahati)	10.08.2022	-do-	11.02.2020
25.	Smti Malaya Deb Dey (retired on 30.04.2024 as Member, MACT, Nalbari)	10.08.2022	-do-	25.02.2020

26.	Shri Tridib Kumar Bhattacharjee (retired on 31.08.2024 as Member, MACT Barpeta)	10.08.2022	-do-	12.03.2020
27.	Shri Dipak Thakuria District & Sessions Judge, Barpeta	10.08.2022	-do-	23.02.2020
28.	Shri Dibya Jyoti Mahanta District & Sessions Judge, Golaghat	10.08.2022	-do-	20.03.2020
29.	Shri Pranjal Bora Presiding Officer, Industrial Tribunal, Cachar, Silchar	10.08.2022	-do-	30.11.2021
30.	Shri Madhurjya Narayan (retired on 31.08.2024 as Principal Judge, Family Court No. 1, Kamrup(M) Guwahati)	10.08.2022	-do-	30.11.2021
31.	Shri Darak Ullah (retired on 31.10.2024 as Member MACT No. 1, Kamrup (M) Guwahati)	10.08.2022	-do-	23.11.2021
32.	Shri Abu Saleh Badrudduza Laskar, District & Sessions Judge, Dima Hasao, Haflong	10.08.2022	HC.VII-17 /2023/4781/A dated 26.5.2023	22.11.2021
33.	Shri Abdul Hakim Member, MACT No. 2, Kamrup (M), Guwahati	10.08.2022	HC.VII-17 /2023/4311/A dated 16.5.2023	05.12.2021
34.	Smti Sharmila Bhuyan District & Sessions Judge, Lakhimpur, North Lakhimpur	10.08.2022	-do-	28.11.2021
35.	Shri Aminur Rahman Special Judge, CBI Additional Court No.3, Chandmari, Guwahati	10.08.2022	-do-	13.12.2021
36.	Smti Shabnom Choudhury District & Sessions Judge, Bajali	10.08.2022	-do-	13.12.2021
37.	Shri Chatra Bhukhan Gogoi Registrar (Vigilance), Guwahati High Court, Guwahati	10.08.2022	-do-	21.11.2021
38.	Shri Jogeswar Bora Member, MACT, Sonitpur, Tezpur	10.11.2023	HC.VII- 112/2023/8463/A Dated 21.08.2024	06.02.2023
39.	Shri Sanjay Hazarika District & Sessions Judge, South Salmara	10.11.2023	-do-	03.02.2023
40.	Shri Nogen Senabaya Deori District & Sessions Judge, Udalguri	10.11.2023	-do-	01.02.2023
41.	Shri Paban Chandra Kalita District & Sessions Judge, Dhubri	10.11.2023	-do-	01.02.2023
42.	Smti Roushan Ara Rahman District & Sessions Judge, Sribhumi (formerly Karimganj)	10.11.2023	-do-	03.02.2023

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43.	Dr. Manash Barua, Special Judge, Assam	10.11.2023	-do-	09.02.2023
44.	Shri Utpal Rajkhowa Special Judge, CBI Additional Court No. 3, Guwahati	10.11.2023	-do-	09.02.2023
45.	Smti Mallika Dutta, District & Sessions Judge, Nalbari	10.11.2023	-do-	01.02.2023
46.	Smti Nirmali Talukdar District & Sessions Judge, Kokrajhar	10.11.2023	-do-	02.02.2023
47.	Shri Syed Imdadur Rahman District & Sessions Judge, Hailakandi	10.11.2023	-do-	09.02.2023
48.	Shri Dipankar Bora District & Sessions Judge, Tinsukia	10.11.2023	-do-	09.02.2023
49.	Smti Moushumi De District & Sessions Judge, Bongaigaon	10.11.2023	-do-	09.02.2023
50.	Shri Naimuddin Ahmed District & Sessions Judge, Baksa	10.11.2023	-do-	05.02.2023
51.	Shri Jitu Mani Barman District & Sessions Judge, Goalpara	10.11.2023	-do-	01.02.2023
52.	Smti Bobita Kshetry District & Sessions Judge, Biswanath	10.11.2023	-do-	06.02.2023
53.	Smti Barnali Mahanta Member, MACT, Goalpara	10.11.2023	-do-	09.02.2023
54.	Shri Romen Baruah District & Sessions Judge, Morigaon	10.11.2023	-do-	19.04.2023
55.	Shri Chandranshu Chaturvedy District & Sessions Judge, Chirang	10.11.2023	-do-	24.08.2023

By order

*[Signature]*  
(Sunil Kumar Poddar)

**REGISTRAR GENERAL  
GAUHATI HIGH COURT, GUWAHATI**


Memo **No.HC.VII-08/2024/12198-12216/A.** Dated 27.12.2024

Copy to:- for information and necessary action, if any.

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati-29 for information. He is requested to issue revised Pay Slips to the concerned officers at the earliest.
3. The District and Sessions Judge, \_\_\_\_\_

4. The Principal Judge, Family Court, No. I, II& III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari.
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
7. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
8. The Special Judge, Assam, Guwahati.
9. The Special Judge, CBI & NIA, Assam, Guwahati.
10. The Member, MACT, No.2 & 3, Kamrup (M), Guwahati/Dhubri/Nagaon/Nalbari/ Barpeta/Silchar/Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon
11. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
13. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. Sri/ Smt. .... (Officer Concerned).
15. Asst. Registrar (Accounts), Gauhati High Court, Guwahati
16. The Private Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
Gauhati High Court,
17. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
18. The C.A. to Registrar General/Registrar (Admn.)/Registrar(Vigilance)/Registrar (Judicial); Gauhati High Court, Guwahati.
19. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

*[The list of Officers here-in-above is not necessarily in order of seniority]*

  
27.12.2024

**REGISTRAR GENERAL**  
**GAUHATI HIGH COURT, GUWAHATI**